

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/75/9/AMR/2021	Main Case	9 of IBC	Pattabhi Enterprises Vs Trilok Security System India Private Limited
	IA(IBC)/171/2023	Reg. 15(1)(b) of IBBI (Liquidation Process) Regulations, 2016	Mr. Gopikrishna Byadigera, Liquidator of M/s Trilok Security Systems India Private Limited

**ORDER**

**IA(IBC)/171/2023:**

Mr. Bendi Raviteja, Counsel for the Applicant present. This application is filed by the Liquidator seeking to take on record the 3<sup>rd</sup> Progress report for the year ending by 31.03.2023. The said report is taken on record. Accordingly, IA(IBC)/171/2023 is disposed of.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN